## CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

70/0/June

XXX./C.P./XXXXNo. 33/2001.

ORIGINAL APPLICATION NO. 56/2001

Shri H.C. Goyal.

Deptt. of Telecommunication & 2 Ors.

respondents

coram: HON'BLE Shri Justice A. Agarwal Chairman. Hon ble Smt. Shanta Shastri, Member (A).

TRIBUNAL'S ORDER:

DATED: 18/6/2001

On an application made by shri Ramamurthy learned counsel appearing for the applicant leave is granted to withdraw CP 33/2001 as also MPs 445 & 446/01. \$ 01 and M.P. 445/01 & 446/01 are disposed of adiagly. No order as to costs.

> Certified True Copy Date . 2.2/.6/.2001

CAT/MUM/JUDL/OA 56/2001/48-20 & 48-30

DATED : 22/6/97

Copy to :

Shri R. Ramamurthy, counsel for the Applicant?

Shri V.S. Masurkar, counsel for the Reapondents.

S. MASURKAR Govt. Counsel.

Despatched on 29/6/01